

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

CP No. 367(ND) 2017
(Appeal No. 128/2017)

CORAM:

PRESENT: SH. S. K. MOHAPATRA
HON'BLE MEMBER(T)

SMT. INA MALHOTRA
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 14.12.2017

NAME OF THE COMPANY: M/s. Redefine Investment Consultants Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 252

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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Present: Mr. Manoj Kr. Pandey, CS
Ms. Lakshmi Gurung, Standing Counsel for the Income Tax Department
Mr. Manish Raj, CP for ROC, Delhi

ORDER

Reserved for orders.

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(S. K. Mohapatra)
Member (T)

-8-d-1
(Ina Malhotra)
Member (J)